

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: YS MARCHANDISE INTERNATIONAL PRIVATE LIMITED Date of Commencement of Liquidation: 03-01-2020; List of Stakeholders as on Date: 19-03-2020; Name of IP: Mr. Sunil Kumar Agrawal; Process Number: 1; Last 5 digit of registration number: 10222

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		927933						NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	7831709	2	7831709				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	4841243	1	4841243				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	28979982	9	28979982				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		12	42580867	12	41652934	0		0	